

(c) the details of the unemployment and transfer of staff due to these steps of restructuring business?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) The main object of restructuring of Steel Authority of India Limited is to bring the public sector steel plants under the overall control of an integral company so that it can function as an integrated steel complex and concentrate on steel production activities. This is expected to lead to better management of and greater efficiency in the working of the steel plants and other units.

(b) Coal consuming units other than steel plants, will not be directly affected by the restructuring of SAIL.

(c) The restructuring of SAIL is not expected to result in any unemployment. As regards transfer of staff, the Public Sector Iron and Steel Companies (Restructuring) and Miscellaneous Provisions Act, 1978 provides, inter-alia, that an employee holding office in a dissolved company or a transferred unit will continue to hold office in the corresponding unit of SAIL or of the transferee company, as the case may, on the same terms and conditions of service unless and until such terms and conditions are duly altered.

Committee on I.L.S.C.O.

9089. **SHRI C. K. CHANDRAPAN:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have appointed a Committee to study the causes for the slide back of the Indian Iron and Steel Company and to suggest measures to overcome it;

(d) if so, the details;

(c) whether the said Committee has completed its study;

(d) if so, the details thereof; and

(e) if not, by when it is expected?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) to (e). No such Committee has been appointed by Government. The Board of Directors of Indian Iron and Steel Company have decided to set up a team of Officers to go into the working of the Company. The Composition of the team is being finalised.

Providing Telephone to Gurgunta Post Office, Karnataka

9090. **SHRI RAJSHEKHAR KOLUR:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have received a request from the residents of village Gurgunta, Taluka Lingasigur, of Raichur District in Karnataka for providing a telephone to the Post Office; and

(b) if so, the steps taken by Government?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes, Sir.

(b) A Public Call Office was opened at Gurgunta in March '78.

Vishwayatan Yogashram and Central Research Institute

9091. **SHRI HARI VISHNU KAMATH:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of Research Officers (Yoga), Research Officers (Literary), Lecturers in Yoga, and Technical Assistants who were borne on the staff of Vishwayatan Yogashram and the Central Research Institute for Yoga before Government's takeover of the Institutions;

(b) whether the personnel had the requisite qualifications for their jobs;